

will permit me, I will read out the relevant section of the Act.

**Mr. Speaker:** Let us hear the hon. Minister. He does not dispute this, I suppose?

**Shri K. D. Malaviya:** No, sir. I do not dispute it. The latest report will also be placed before the House very soon. There has been some delay in the submission of the report for the year 1960-61. I am prepared to make a statement which will explain the whole situation as to why a few months' delay has taken place in the submission of the earlier report.

**Mr. Speaker:** It is one full year.

**Shri K. D. Malaviya:** If you will permit me, I will make a statement about it.

**Shri Hari Vishnu Kamath:** Now or later?

**Mr. Speaker:** Later.

**Shri Hari Vishnu Kamath:** Next year or this year?

**Mr. Speaker:** It would be done very soon.

**Shri Morarka:** The hon. Minister laid even the previous report for the year 1959-60 on the 28th March, 1961.

**Mr. Speaker:** I think now let us have that report and the statement and see what explanation is given therein. Then we can discuss whether the explanation given is plausible and justifiable or not. At that time we can consider whether the delay was justified or not.

12-10 hrs.

DEMANDS FOR EXCESS GRANTS  
(RAILWAYS) 1959-60

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** Sir, on behalf of Shri

Swaran Singh, I beg to present a statement showing the Demands for Excess Grants in respect of the Budget (Railways) for 1959-60.

12-10½ hrs.

BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 11th June will consist of:—

(1) Further discussion and voting of the Demands for Grants relating to the Ministry of Commerce and Industry.

(2) Discussion and Voting on the Demands for Grants under the control of the Ministry of Finance.

(3) Submission of the outstanding Demands for Grants to the vote of the House.

(4) Consideration and passing of the Finance (No. 2) Bill, 1962.

(5) Discussion and voting on

Demands for Excess Grants  
(General) for 1959-60

Demand; for Excess Grants (Railways) for 1959-60.

(6) Consideration and passing of the President's Pension (Amendment) Bill, 1962.

12-12 hrs.

STATEMENT RE. FOREIGN EX-  
CHANGE SITUATION

**The Minister of Finance (Shri Morarji Desai):** Sir, a large number of questions have been tabled by